

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:1934
ANSWERED ON:13.03.2008
TOUTS ARRESTED BY RAILWAY POLICE
Siddeswara Shri Gowdar Mallikarjunappa

Will the Minister of RAILWAYS be pleased to state:

- (a) the number of touts that have been arrested by the Railway Police from stations during the last three years; and
(b) the steps taken by the Railways to curb the menace of touts operating at various Railway Stations?

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS(SHRIR. VELU)

(a): The number of touts arrested by the Railway Protection Force under the provision of Section 143 of the Railways Act, 1989 during the last three years i.e. 2005, 2006 and 2007 is as under :-

Year	Number of persons Arrested
2005	1215
2006	1015
2007	1061

(b): Regular checks are being carried out by Railway Protection Force in association with the Government Railway Police; Railway's Vigilance & Commercial Departments and the Local Police to combat the menace of touts in and around the reservation offices/Railway Stations.Frequent drives are being conducted to apprehend the touts and unauthorized agents involved in unauthorized procurement of reserved tickets / transfer of reserved tickets.

In addition, surveillance is also maintained on the activities of the touts at major reservation offices.Regular campaigns are launched through newspapers,public address system at Railway Stations and other media, educating the public and dissuading them from purchasing tickets from unauthorized persons/agencies.Arrangements in reservation offices are also augmented to enable the passengers to purchase the tickets easily and to ensure better availability of train reservations during holidays/peak demand periods when additional trains are also run and the number of coaches of existing trains are augmented.